

1. Sri Ranjeet Kumar, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against Women, Bokaro
2. Sri Janardan Singh, District & Addl. Sessions Judge, Bokaro
3. Sri Dheeraj Kumar, District & Addl. Sessions Judge, Bokaro
4. Sri Uttam Anand, District & Addl. Sessions Judge, Bokaro (Bermo at Tenughat)
5. Sri Rama Kant Mishra, District & Addl. Sessions Judge, Chaibasa
6. Sri Dinesh Rai, District & Addl. Sessions Judge-cum-Spl. Judge, ACB, Chaibasa
7. Sri Shyam Nandan Tiwary, District & Addl. Sessions Judge, Chaibasa
8. Sri Ashutosh Dubey, District & Addl. Sessions Judge, Chatra
9. Sri Sujit Kumar Singh, District & Addl. Sessions Judge, Chatra
10. Sri Srish Dutta Tripathi, District & Addl. Sessions Judge, Chatra
11. Sri Pankaj Kumar No. II, District & Addl. Sessions Judge, Daltonganj
12. Sri Bal Krishan Tiwari, District & Addl. Sessions Judge-cum- Spl. Judge, ACB, Daltonganj
13. Sri Santosh Kumar No. 2, District & Addl. Sessions Judge, Daltonganj
14. Sri Anil Kumar Mishra No. 2, District & Addl. Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Deoghar
15. Sri Sanjay Kumar Choudhary, District & Addl. Sessions Judge, Deoghar
16. Smt. Kalpana Hazarika, District & Addl. Sessions Judge, Deoghar
17. Sri Sanjeev Bhatia, District & Addl. Sessions Judge, Deoghar
18. Sri Alok Kumar Dubey, District & Addl. Sessions Judge-cum-Presiding Officer, Commercial Court, Dhanbad
19. Sri Arvind Kumar Pandey, District & Addl. Sessions Judge-Spl. Judge, CBI, Dhanbad
20. Sri Rajeev Kumar Sinha, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad
21. Sri Syed Saleem Fatmi, District & Addl. Sessions Judge, Dhanbad
22. Sri Ravi Ranjan, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad
23. Md. Taufiqul Hasan, District & Addl. Sessions Judge-cum-Spl. Judge, ACB, Dumka
24. Sri Pawan Kumar, District & Addl. Sessions Judge, Dumka
25. Sri Laxman Prasad, District & Addl. Sessions Judge, Dumka
26. Sri Shambhu Lal Shaw, District & Addl. Sessions Judge, Garhwa
27. Sri Manoj Chandra Jha, District & Addl. Sessions Judge, Garhwa
28. Sri Sarad Kumar Tripathi, District & Addl. Sessions Judge, Garhwa
29. Sri Kumar Dinesh, District & Addl. Sessions Judge, Giridih
30. Sri Dhruv Chandra Mishra, District & Addl. Sessions Judge, Giridih
31. Sri Vinod Kumar Singh, District & Addl. Sessions Judge, Giridih
32. Sri Shiv Pal Singh, District & Addl. Sessions Judge, Godda
33. Sri Yogesh Chandra Verma, District & Addl. Sessions Judge, Godda
34. Ms. Asha Devi Bhatt, District & Addl. Sessions Judge, Godda
35. Sri Lolarak Dubey, District & Addl. Sessions Judge, Gumla
36. Sri Surya Bhushan Ojha, District & Addl. Sessions Judge, Gumla
37. Sri Kanwal Jeet Chopra, District & Addl. Sessions Judge, Gumla
38. Sri Ashok Kumar No. 2, District & Addl. Sessions Judge-cum-Presiding Officer, MVACT, Hazaribagh
39. Sri Ramesh Kumar, District & Addl. Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Hazaribagh
40. Sri Kaushal Kishor Jha No. 2, District & Addl. Session Judge, Hazaribagh
41. Sri Sanjay Kumar Singh No. 1, District & Addl. Sessions Judge, Hazaribagh
42. Sri Amit Shekhar, District & Addl. Sessions Judge-cum-Spl. Judge, ACB, Hazaribagh
43. Sri Niraj Kumar Srivastav, Addl. Principal Judge, Addl. Family Court, Jamshedpur
44. Sri Radha Krishan, District & Addl. Sessions Judge-cum-Presiding Officer, Commercial Court, Jamshedpur
45. Sri Ajit Kumar Singh, District & Addl. Sessions Judge, Jamshedpur
46. Sri Anuj Kumar, District & Addl. Sessions Judge, Jamshedpur
47. Sri Shesh Nath Singh, District & Addl. Sessions Judge, Jamshedpur
48. Sri Kamal Kumar Srivastava, District & Addl. Sessions Judge, Jamtara
49. Sri Devesh Kumar Tripathi, District & Addl. Sessions Judge, Jamtara
50. Sri Rajesh Kumar No. 1, District & Addl. Sessions Judge, Khunti
51. Sri Vishwa Nath Shukla, District & Addl. Sessions Judge, Koderma
52. Sri Rama Shanker Singh, District & Addl. Sessions Judge, Koderma
53. Sri Sanjay Kumar Singh No. 2, District & Addl. Sessions Judge, Koderma
54. Sri Rasikesh Kumar, District & Addl. Sessions Judge, Latehar

55. Sri Anil Kumar Pandey, District & Addl. Sessions Judge, Latehar
56. Sri Amit Kumar, District & Addl. Sessions Judge, Latehar
57. Sri Gopal Pandey, District & Addl. Sessions Judge, Lohardaga
58. Sri Arvind Kumar No. 2, District & Addl. Sessions Judge, Lohardaga
59. Sri Ramesh Kumar Srivastava, District & Addl. Sessions Judge, Pakur
60. Sri Sanjay Pratap, District & Addl. Sessions Judge, Ramgarh
61. Sri Om Prakash, District & Addl. Sessions Judge, Ramgarh
62. Sri Rajni Kant Pathak, District & Addl. Sessions Judge, Ramgarh
63. Sri Sachindra Kumar Pandey, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi
64. Sri Diwakar Pandey, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi
65. Sri Sudhanshu Kumar Shashi, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi
66. Sri Kamlesh Kumar Shukla, District & Addl. Sessions Judge, Sahebganj
67. Sri Rajiv Ranjan, District & Addl. Sessions Judge, Sahebganj (Rajmahal)
68. Sri Dhananjay Kumar, District & Addl. Sessions Judge, Saraikela
69. Sri Madhuresh Kumar Verma, District & Addl. Sessions Judge, Simdega

Sub: - Nomination to attend the Webinar on Civil Matters on 26th July, 2020 at 10.30 A.M. to 1.30 P.M.

Sir / Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the Webinar on Civil Matters on **26th July, 2020 at 10.30 A.M. to 1.30 P.M.**

You are, therefore, directed to attend the aforesaid Webinar on the date and time as mentioned above in proper dress.

Yours faithfully,

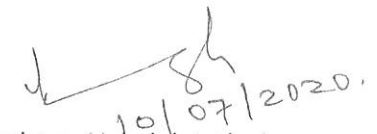
Sd/- J.P. Singh

Registrar (Administration)

Memo No. 2024 /Apptt.

Dated, Ranchi, the 10/07/20

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 3303/JAJ dated 01.07.2020 / All the Principal District & Sessions Judges of the State including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)